(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

This is the 08th day of March, 2019

ORIGINAL APPLICATION NO. 330/00650/2018

HON'BLE MS. AJANTA DAYALAN, MEMBER (A) HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

Gyanandra Kumar	Applicant.
Union of India and others	VERSUS Respondents
Advocates for the Applicant:	Shri Himanshu Singh/P.K.S Chandel
Advocate for the Respondents:	Shri N.P Singh

ORDER

BY HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

List revised.

- 2. None is present for the applicant. Shri N.P Singh, counsel for the respondents.
- 3. Learned counsel for the respondents, however, submitted that applicant is seeking relief not to disturb the applicant from the present place of posting, which is considered and rejected by the respondents vide order dated 10.10.2018.
- 4. On perusal of file, it is seen that even on earlier dates, counsel for the applicant was not present to pursue the case. Today also, no one is present on behalf of the applicant. It seems that the applicant has lost interest in pursuing this OA.
- 5. Accordingly, the OA is dismissed in default and for non-prosecution.

(RAKESH SAGAR JAIN) MEMBER (J) (AJANTA DAYALAN) MEMBER (A)

Manish/-